

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1388 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dhruvad Kashyap Das,
Presiding officer, MACT No.2,
Kamrup(M), Guwahati.

Dated Guwahati the 3rd March, 2021.

Sub: **Conversion of commuted leave to casual leave.**

Ref:- No. MACT-2/828/2021 dated 26.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for prayer for conversion of commuted leave granted to you from 23.02.2021 to 25.02.2021 to casual leave, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1389 dated 3.3.2021

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

6/03/03/21
JT.REGISTRAR (VIGILANCE)

Bds